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(Part 1-Section 1)

Government of India
Ministry of Commerce & Industry
Directorate General of Foreign Trade

Public Notice No. 18 (RE: 2013)/2009-2014
New Delhi : Dated 10th July, 2013

In exercise of the powers conferred under paragraph 2.4 of the Foreign Trade Policy, 2009-2014 and paragraph 1.1 of Handbook of Procedure (Vol. I) the Directorate General of Foreign Trade hereby notifies modification of the description of the export product under SION bearing Nos. A-3530 and A-3529 in respect of the export product "Activated Polydimethyl Siloxane" and export product "Simethicone" as under:

SION No.	Current Description of Export Product	Amended Export Description
A-3530	Activated Polydimethyl Siloxane	Activated Polydimethyl Siloxane (Simethicone 100% USP/EP/BP)
A-3529	Simethicone	Simethicone (Simethicone Emulsion BP/USP/EP)

2. Effect of Public Notice:-

The description of export product under SION A-3530 and A-3529 for "Activated Polydimethyl Siloxane " and "Simethicone" has been modified.

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